

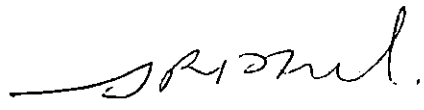
Date:

~~TA/C.A.T.~~ 902/86

Mr. J.S. Thomas, Brief holder for
Mr. P. D. Khanna, Counsel for applicant.
Mr. N.S. Solanki, Brief holder for
Mr. V. D. Bhargava, Counsel for respondents.

This case pertains to the jurisdiction of
Jaipur Bench of the C.A.T. The case will be
listed for direction on 24/11/92 at
Jaipur.

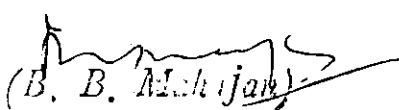
Fresh notice need not be issued to the
parties regarding hearing of this case at Jaipur
Bench of the C.A.T. as this order is passed in
presence of the learned Counsel for both the parties.

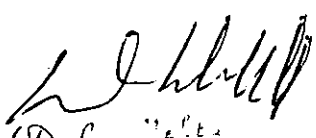

(S.R. BHANSALI)
JUDL. MEMBER.

24.11.92

Mr. S.R. Chomasia - Brief Holder of Mr.
P.D. Khanna - Counsel for applicant

As prayed by the learned Counsel
for the applicant may be adjourned
on 15.12.92.


(B. B. Mishra)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Affidavit
& additional
documents
not filed
20/11

Affidavit
& additional
documents
not filed
2/12